

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1382(KB)2020  
IA(I.B.C)/946(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Resolution Professional  
Mr. Dripto Majumdar, Adv. ]  
Mr. Manas Das, Adv. ]  
Mr. Chandan Mohata, Adv. ]  
Mr. Santanu Brahma, CA ] Resolution Professional

**ORDER**

1. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/946(KB)2024:**
  - a. Hard copy of this application is not available.
  - b. List this matter on **17<sup>th</sup> May, 2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**